

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. C.P.(IB)-1306(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Autostriping India Pvt Ltd.

V/s.

Encyclo Media Networks Pvt Ltd.

SECTION 9 OF COMPANIES ACT, 2013

ORDER

None appeared on either side. List this matter on **10.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)